

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 148
(IB)-692(PB)/2019

IN THE MATTER OF:

Beena Gupta

.... Applicant/petitioner

v.

Tulsiani Construction & Developers Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 15.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner:

For the Respondent

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Mr. Simran Jyot Singh, Adv.

ORDER

For order see, CP. No. (IB)-490(PB)/2018.

15.05.2019
Ritu Sharma